

i>¿ SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURI SDICTION

Listed on: 21.10.2013
Court No.: 14
Item No. : 49

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 33494-95 OF 2012
WITH PRAYER FOR INTERIM RELIEF

KRISHNA KUMAR SINGH & ORS.

....PETITIONERS

VERSUS

RAJESH KUMAR SINGH & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 19.10.2012 when the Court was pleased to pass the following order :

â€œExemption from filing O.T. is allowed.

Delay condoned.

Issue notice.

Both parties are directed to maintain status-quo prevailing as on date.â€¢

Accordingly, show cause notice was issued to all the six respondents on 04.12.2012 through registered A.D. post. Mr. Shakil Ahmed Syed, Advocate has put in appearance on behalf of all the respondents. Hence, service of show cause notice is complete.

Thereafter the matter above mentioned was lastly listed before the Ld. Registrar on 23.04.2013 when he was pleased to pass the following order:

â€œThe respondents have not filed counter affidavit inspite of last chance granted. Hence, place the matter before the Hon'ble Court, as per Rule.â€¢

It is submitted that Mr. Shakil Ahmed Syed, Advocate has filed counter affidavit on behalf of all the respondents and the same has been included in the paper books.

In view of the above said order, the matters above-mentioned are listed before the Hon'ble Court with this report.

Dated this the 17th day of October, 2013.

ASSISTANT REGISTRAR

Copy to: 1 Mr. Manoj Swarup, Advocate
2 Mr. Shakil Ahmed Syed, Advocate

ASSISTANT REGISTRAR